

**APPELLATE TRIBUNAL FOR ELECTRICITY**  
**Ministry of Power**  
**Core-4, 7<sup>th</sup> Floor, SCOPE Complex, Lodhi Road, New Delhi-110 003**

F.No-22/15/2017-Adm/APTEL-2242-48/21

Dated the 17<sup>th</sup> August, 2021

**C I R C U L A R**

Department of Personnel & Training vide Office Memorandum No.12/13/2016-JCA-2 dated 11<sup>th</sup> August, 2021 has informed that the holiday on account of Muharram will be observed on Friday, the 20<sup>th</sup> August, 2021 instead of 19<sup>th</sup> August, 2021 (copy enclosed). Accordingly, 19<sup>th</sup> August, 2021 will be treated as local holiday and the Tribunal will remain closed from 19<sup>th</sup> to 22<sup>nd</sup> August, 2021.



( **Kapil Kr. Sharma** )  
Admn.-Cum-Accounts Officer

**Copy to :-**

1. All the Officers / Officials of APTEL
2. PPS to Hon'ble Technical Member (RKV)
3. PS to Hon'ble Judicial Member
4. PS to Hon'ble Technical Member (PNG)
5. PPS to Registrar
- ✓ 6. Office Assistant-IT (outsourced) upload the circular on the Website of APTEL.
7. Notice Board / Guard File